

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-6/1999/2778/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Abdul Hakim,  
District & Sessions Judge,  
Karbi Anglong, Diphu.

Dated Guwahati the 31<sup>st</sup> March, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJKA/2023/2762 dtd. 30.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 06.04.2023 till the morning of 10.04.2023.** Further, the next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.


Yours faithfully,

sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-6/1999/2779/dated 31.03.2023**

Copy to.

✓ I. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
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